

- (10) Shri J.M. Raina General Member
Manager Delhi Electric Supply Undertaking, Link House, Bahadur Shah Zafar Marg, New Delhi.
- (11) Shri S. Bose, Chief Electrical Engineer Damodar Valley Corporation, Anderson House, Alipore, Calcutta-27.
- (12) Shri S.M. Zubair/or Shri R.P. Aiyer (alternate Member) Federation of Electricity Undertakings of India, Killick House, Home Street, Bombay.
- (13) Shri K.G.R. Iyer, Joint Secretary, Ministry of Irrigation & Power.
- (14) Director, Load Survey, Central Water and Power Commission (Power Wing), Member Secretary

(c) and (d). The Electric Power Survey Committees do not make any recommendations. They make realistic estimates of demands for power from year to year in the various States etc. and publish these details which help the Government in planning the programme for power development.

Khadi Commission's Proposals for Licensing of Looms

1861. Shri Rameshwar Tantia: Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Planning Commission has rejected the Khadi Commission's proposal to forbid licensing of additional looms and spindles in the mill sector;

(b) if so, the reasons therefor;

(c) the other concessions sought by the Khadi Commission; and

(d) the extent to which they have been accepted by the Planning Commission?

The Minister of Planning (Shri B. R. Bhagat): The Khadi and Village Industries Commission recently made certain proposals in regard to common production programme for textile industry. These were discussed with the Chairman of the Khadi and Village Industries Commission in a meeting of the Planning Commission.

The main considerations bearing on the licensing of additional spindleage in the mill industry, in the context of the targeted production of cloth by the end of the Fourth Five Year Plan were explained to the Chairman of the Khadi and Village Industries Commission. He agreed that the proposed production target of 250 million yards for the Fourth Plan for khadi suggested by the Khadi Commission was so small in relation to the overall cloth production target that it would not be affected by licensing of additional spindleage.

2. The Khadi and Village Industries Commission had also suggested that Govt. should take over 25 to 33 per cent. of the khadi yarn produced for its own requirements. It was felt that it might be difficult for the Government to increase Khadi purchases by five to six times the present level. However, it was agreed that the possibility of mixing Khadi yarn with mill yarn for sale as handloom cloth and also for uniforms for army, police and schools would require technical examination. The matter is, therefore, being taken up by the Planning Commission with the concerned Ministries for necessary examination.

Pensioners

1862. { Shri D. C. Sharma;
Shrimati Renuka
Barkataki:

Will the Minister of Finance be pleased to state:

(a) whether the Bharat Pensioners' Samaj have urged upon Government to appoint a high-power commission soon to study the problems of the Pensioners in the country; and

(b) if so, the action taken or proposed to be taken in the matter?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Yes, Sir.

(b) The Government of India do not consider it necessary to appoint such a Commission.